

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1053**  
(TO BE ANSWERED ON 26.07.2023)

**MALPRACTICES IN GOVERNMENT RECRUITMENT EXAMINATIONS**

**1053. SHRI PARVESH SAHIB SINGH VERMA:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has taken note of instances of postponement of Government recruitment examinations (especially State public service examinations) due to malpractices like paper leak etc. and if so, the details thereof;
- (b) whether the Government has provided any directives or standard operating procedures to Central and State bodies conducting examinations to prevent and stop malpractices in recruitment examinations and if so, the details thereof; and
- (c) the steps taken by the Government during the last five years to improve the process of Government recruitment examinations and minimize error and malpractices?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (c): There has been no incidence of cancellation of examinations due to leakage of papers during the last three years in respect of recruitment examinations conducted by Union Public Service Commission (UPSC), Staff Selection Commission (SSC), Institute of Banking Personnel Selection (IBPS) and Railway Recruitment Boards (RRBs). As regards State public service examination, they are conducted by respective State Public Service Commissions. Measures taken by the Central Government to ensure sanctity of its recruitment examinations and minimize error and malpractices, *inter alia*, include coverage of entire examination venue by CCTV monitoring, prohibition of mobile and other electronic devices during examination, deployment of low powered room jammers in the venue, third party audit of examination software. Instructions have also been issued to all Ministries/Departments and State Governments to address the gaps in examination system leading to leakage of Question Papers so as to make the examination system leakage-proof.

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